- (b) whether Government are aware of cases where the persons have passed the Grade-I examinations three years ago but have still not received the licences in spit of Police Enquiry being conducted twice; and
- (c) the steps proposed to be taken to issue licences at the earliest?

THE MINISTER OF COMMUNICA-TIONS (SHRI BENI PRASAD VERMA): (a) and (b) The time taken for Police Enquiry Report varies from case to case. After receipt of this clearance, candidates are requested to send latest photographs and fees for issue of licences. Once these are received, licences are isslued to the candidates.

(c) All efforts are made to expedite completion of formalities and issue of licences at the earliest.

दिल्ली में अनुसूचित जनवाति के पुलिस अधिकारी 3032. त्री मूलचन्द मीणाः क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) दिल्ली में अनुसूचित जनजातियों के कितने पुलिस अधिकारी हैं और उनमें से पुलिस उपायुक्तों और याना प्रभारियों की संख्या कितनी-कितनी है;

- (ख) ये अधिकारी कहां-कहां कार्यस्त हैं और कब से कार्यस्त हैं; और
- (ग) क्या यह सच है कि अनुसूचित जनजाति के अधिकारियों को पुलिस उपायुक्त, पुलिस सहायक आयुक्त और थाना प्रभारी के पद पर पदोन्नत नहीं किया जाता है?

गृह मंत्री (श्री इन्द्रजीत गुप्त) (क) दिल्ली पुलिस के उपस्थित रिजस्टर में 2554 अधिकारी/कार्मिक अनुसूचित जनजाति के हैं। इनमें अन्य के साथ-साथ 5 पुलिस उपायुक्त, 18 सहायक पुलिस आयुक्त और 44 निरीक्षक शामिल हैं। 3 निरीक्षक इस समय थाना प्रभारियों के रूप में कार्य कर रहे हैं।

- (ख) पुलिस उपायुक्तों तथा थाना प्रभारियों से संबंधित अपेक्षित सूचना संलग्न विवरण में दी गयी है (गीचे देखिए)
 - (ग) जी नहीं, श्रीमान्।

Meeting of Telephone Advisory Committee at Dibrugarh

3033. DR. GOPALRAO VITHALRAO PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of meetings of Telephone Advisory Committee, Dibrugarh (TACD), held

विवरण पुलिस उपायुक्तों और धाना प्रभारियों का स्वीरा

क्रसं-	अधिकारी का नाम	वर्समान तैनाती	कब से कार्यरत है
(1)	(2)	(3)	(4)
 事.	 पुलिस उपायुक्त		
1.	श्री पी॰ आर॰ मीणा	पुलिस उपायुक्त (सुरक्षा)	15.7.92
2.	श्री आरू एल॰ मीणा	पुलिस उपायुक्त (राष्ट्रपति भवन)	30.3.93
3.	श्री डी॰ पी॰ मीणा	पुलिस उपायुक्त,	21.5.96
		उच्चतम न्यायालय (सुरक्षा)	
4.	श्री एल॰ एस॰ सेली	पुलिस उपायुक्त (9वीं वटालियन	2.1.96
		दिल्ली सशस्त्र पुलिस)	
5.	श्री डी॰ एस॰ नोरा व त	उप-प्राचार्य	31.7.96
		(पुलिस प्रशिक्षण स्कूल)	
ख.	थाना प्रभारी		
6.	श्री टीकाराम मीणा	थाना प्रभारी (शकरपुर)	31.5.95
7.	श्री किरोड़ी लाल मीणा	थाना प्रभारी (तिलक नगर)	31.5.95
8.	श्री ज्ञान सिंह मीणा	थाना प्रभारी (मायापुरी)	26.10.94

- in 1996-97 togetherwith names of attending members, meeting-wise:
- (b) the details of points raised in said meetings, member-wise;
- (c) whether chairman of said TACD has been complying with departmental orders governing these meetings viz. holding meeting every quarter, inviting points for discussion in advance etc.;
- (d) if not, the action Government propose to take in this regard;
- (e) the amounts paid to said members as TA/DA, member-wise; and
- (f) the names of departmental officers with respective designations attending said meetings?
- THE MINISTER OF COMMUNICA-TIONS (SHRI BENI PRASAD VERMA): (a) The meeting of the Telephone Advisory Committee, Dibrugarh was held on 14-6-96. The following members of Telephone Advisory Committee, Dibrugarh attended the meeting:
- 1. Prof. (Dr.) G.M. Chetia,(2) Shri Sasanka Dasgupta, (3) Shri Bharat Borpujali, (4) Shri B.P. Bagchi, (5) Shri Manoj Jalan, (6) Prof. Kamala Borgohair., (7) Shri Firoz Khan, (8) Shri Bhupendra Singh, (9) Shri Alauddin Ahmed, (10) Shri Jagen Das, (11) Shri Basudev Chetri, (12) Dr. K.R. Dey and (13) Shri S.N. Chaubey.
- (b) Details of the points raised by the members are as follows:

Prop. (*Dr.*) *G.M. Chetia:* Proposed a new Telephone Exchange at Assam Medical College, Dibrugar.

Shri Sasanka Dasgupta: Brought to the notice of DOT about non-working of particular telephone number at Tinsukia. He also suggested a separate Telecom. Division to be created at Tinsukia for benefit of the subscribers.

Shri Bharat Borpujari: Wanted to know about the probable date for provision of new telephone connection in respect of 3 applicants.

Shri Manoj Jalan: Suggested speedy action for installation of the proposed new telephone exchange at Dibrugarh.

Prof. Kamala Borgohain: Suggested that the DOT should take necessary action to upgrade the exchange at Rajgarh, Banunbari and Sepon in order to help the unemployed youth by providing PCOs.

Shri Jagen Das: Wanted to know about the probable date for release of new telephone connections to the remaining applicants of Tinsukia.

Dr. K.R. Dey: Wanted to know the following informations:

- (i) Likely date for commissioning of Electronic Exchange at Tinsukia.
- (ii) When C-DOT Exchange at Tinsukia is going to be closed.
- (iii) Probable date for change of PRX Nos. to E-10B exchange.
- (c) Yes, the next meeting is proposed to be held in the month of Sept., 1996.
 - (d) Does not arise.
- (e) Rs.5(V- (Rupees Fifty) each was paid at TA/DA to all the members of the Telephone Advisory Committee, Dibrugarh present in the meeting.
- (f) Shri S.K. Bose, Telecom. District Manager, Dibrugarh attended the above TAC meeting alongwith supporting staff of the Department.

Wrong map of India published by American News Paper

- 3034. SHRI SATISH PRADHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government have taken note of wrong map of India (without Kashmir) published in the India Abroad (New York) on page 4 of the 9th August, 1996;
- (b) if so, the details of action taken to stop such wrong publications in future by any country in the world;
- (c) the action is taken against the individual as it must have been published with the direct or indirect help of some Indian; and
- (d) whether such wrong publications are repeated again and again, and if so, the action is taken to stop the same for all times to come?